Declaration of Assets and Liabilities

	Year		
1 Utal	, son/daughter/wife of Satzend-ra kumar Sing		
aged 34 years,	belonging to Rihare Legislative HSSembly		
service and presently working as	Marshal		
[2] 22 전 1일	e assets (immovable, movable, bank balance, etc.) of		
myself, my spouse and dependants	s*:		

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Dependant-3 Dependant-1 Dependent-2 Description Self Spouse Sr. Etc. Name Name Name No. Name(S) (i) Cash 50,000 (ii) Deposits in Banks, Financial 25,000 Institutions And Non-Banking Financial Companies (iii) Bonds, Debentures and Nil Shares in companies Other financial (iv) institutions, NSS, Postal Lien Savings, LIC Policies, etc. (v) Motor Vehicles Fourz Wheel (details of len cares Two While make, etc.) (vi) Jewellery (give details of Nil weight and value) Other assets, (vi) Nil such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nik			,	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil				
(v)	Others (such as interest in property)	Nil				

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(8)	(i) Loans from Banks	5. B. I. Hajipura B.V.N	1 5,00,000 (HPP)
	(ii) Loans from financial institutions	NiL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	NiL	and Michigan and
	(c) dues to departments dealing with supply of electricity	Nil	

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	(d) dues to departments dealing with telephones	N. N.il
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, If any	Nail
(b) _	(i) Income Tax including surcharge [Also indicate the assessment year upt which Income Tax Return filed. Give also Permanel Account Number (PAN)]	Assessment years—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
	(III) Sales Tax [Only in case of proprietary business]	Nil
	(iv) Property Tax	Nail
	of Birth :- 1	1 (M/F) 1 6 1 1 1 9 8 6 (DD/MM/YM) B (A/B/C) iharz Lizislative, Assembly Il Name e.g. B.A.SBihar Administrative Service,
	В.	S.S Bihar Secretariat Service etc.)
Hom	ea District :- 📈	ais ha li
kno	I hereby declare the wledge and belief.	at the above details are true to the best of my
		Signature Utpal
Plac	e Patma	Designation: ManShal
Dat	28-01-2091	Department: Blhan Legislative Assembly
Not	te: Please sign ea must be in A4 in prescribed f	size white paper with computer typed (single side

Utpal